NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/169/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah : The Reliance Motor Company Private Limited & 4 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM T.K. Bhaskay Pripidarshiri Abhinar Parthasamithy Corner for Kecerthi K Akhil Join

2) S. Santhanaknishnan? coursel der M. Kanitha Suraha & Rompondents. J. Luca Mantha

ORDER

Counsels for both the parties are present and filed a memo stating therein that they do agree to make final submissions before Single Bench afresh. Counsel for the Petitioner will initiate the arguments on next date of hearing. Put up on 14.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

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